

To be published in the Gazette of India Extraordinary Part-II, Section-3, Sub-Section (II)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 51/2015-2020
New Delhi, Dated: 18th March, 2020

Subject: Amendment in import policy of items under Chapter 26 and 27 of ITC (HS), 2017, Schedule – I (Import Policy)

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the import policy and policy conditions for Zinc Dross (HS code 2620 1910), Light Naphtha (HS code 2710 1221), Heavy Naphtha (HS code 2710 1222), Full Range Naphtha (HS code 2710 1229) and Aviation Gasoline (HS code 2710 1250) under Chapter 26 & 27 of ITC (HS), 2017, Schedule – I (Import Policy).


Exim Code	Item Description	Present Policy	Present Policy Condition	Revised Policy	Revised Policy Condition
2620 1910	Zinc Dross	Restricted		Free	Import is permitted to the actual user or to the trader on behalf of the actual users authorised by SPCB on one time basis and subject to verification of documents by the Custom Authority as specified in Schedule VIII of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016
2710 1221	Light Naphtha	State Trading Enterprises	Import as per Policy Condition (5) of Chapter 27	Free	
2710 1222	Heavy Naphtha	State Trading Enterprises	Import as per Policy Condition (5) of Chapter 27	Free	
2710 1229	Full Range Naphtha	State Trading Enterprises	Import as per Policy Condition (5) of Chapter 27	Free	
2710 1250	Aviation Gasoline conforming to Standard IS 1604	State Trading Enterprises	Import as per Policy Condition (5) of Chapter 27	State Trading Enterprises. However, import by	For STEs: Import as per Policy Condition (5) of the Chapter. For Flying Clubs: Policy Condition (5) will not be

Signature

				flying clubs is 'Free'.	applicable. Import would be subject to actual user condition and they will be responsible for 'safety' norms of the item for the industry.
--	--	--	--	----------------------------	--

Effect of the Notification: Revision has been carried out in the Policy and Policy conditions for Zinc Dross, Light Naphtha, Heavy Naphtha, Full Range Naphtha and Aviation Gasoline.

This issues with the approval of Minister of Commerce & Industry.


 18/3/2020

(Amit Yadav)
 Director General of Foreign Trade &
 Ex- officio Addl. Secretary to the Government of India

(F.No.01/89/180/11/AM-17/PC-2A/[E-1722])

Note: The principal notification No. 36/2015-2020, dated the 17th January, 2017 was published in the Gazette of India, Extraordinary vide number S.O. 172 (E), dated the 17th January, 2017 and amended vide notification No. 38/2015-20 dated 1st January 2020 published in the Gazette of India, Extraordinary vide number S.O. 06 (E), dated 1st January 2020.